

**GOVERNMENT OF INDIA
DISINVESTMENT
LOK SABHA**

UNSTARRED QUESTION NO:5344
ANSWERED ON:22.12.2000
DISINVESTMENT PLAN FOR STATE PUBLIC SECTOR UNDERTAKINGS
VILAS BABURAO MUTTEMWAR

Will the Minister of DISINVESTMENT be pleased to state:

- (a) whether to expedite the process of disinvestment in State run Public Sector Undertakings, a High Level Committee under the Chairmanship of N.J.Kurien has recommended that the Centre should guide the States in this regard by laying down broad guidelines and blue prints as to how to carry out disinvestments;
- (b) if so, the main recommendations made by the Committee; and
- (c) the number out of them implemented so far?

Answer

Minister of State (Independent charge) of the Department of Disinvestment, Minister of State in the Ministries of Planning, Statistics & Programme Implementation and Minister of State in the Department of Administrative Reforms and Public Grievances (Shri Arun Shourie)

(a) Planning Commission has constituted a Study Group on the State Public Sector Undertakings and Corporations under the Chairmanship of Dr.N.J.Kurian, Adviser, Planning Commission. The terms of reference of the Study Group, indicating its focus areas, are as under:-

- I. To examine the suitability of the existing data base formats and update the data base on the investment made, cumulative and year-wise, in the State PSUs and Corporations including State Electricity Boards and State Road Transport Corporations.
- II. To study the performance pattern and management practices in these enterprises in terms of financial indicators on the basis of the latest available data.
- III. To study the reforms undertaken in these enterprises by respective State Governments including disinvestment in favour of private sector, employees or other members of the general public.

(b) & (c) The Study Group is yet to submit its final report.